

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1050
TO BE ANSWERED ON 22nd JULY, 2022**

“MINIMUM SALARY TO NURSES AND HEALTHCARE WORKERS”

1050: SHRI SANJAY KAKA PATIL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has issued any guidelines to provide minimum salary to nurses and other healthcare workers in the country;
- (b) if so, the details thereof and if not, the reasons therefore;
- (c) whether the Government has taken any measures to increase the salary owing to their contribution in fighting the COVID-19 pandemic; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH
AND FAMILY WELFARE
(Dr. BHARATI PRAVIN PAWAR)**

(a) to (d) As per the directions of Hon'ble Supreme Court a Committee of Experts was constituted under the Chairpersonship of Director General of Health Services to look into the working conditions and pay of nurses working in private hospitals and nursing homes. The recommendations of the Committee (**Annexed**) have been forwarded by this Ministry to all the States and Union Territories.

Annexure

Ministry has written to States/Union Territories forwarding the recommendation of the Committee.

- In case of >200 bedded hospitals, salary given to private nurses should be at par with the salary of State Govt. nurses given in the concerned State/ UT for the similar corresponding grade.
- In case of >100 bedded hospitals, salary given to private nurses should not be more than 10% less in comparison of the salary of State Govt. nurses given in the concerned State/ UTs for the similar corresponding grade.
- In case of 50-100 bedded hospitals, salary given to private nurses should not be more than 25% less in comparison of the salary of State Govt. nurses given in the concerned State/UTs for the similar corresponding grade.
- Salary given to private nurses should not be less than Rs. 20000/- pm in any case even for <50 bedded hospitals.
- Working conditions viz. leaves, working hours, medical facilities, transportation, accommodation etc. given to nurses should be at par with the benefits granted to State Govt. nurses working in the concerned State/UTs.